

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:23
ANSWERED ON:05.07.2004
NON IMPLEMENTATION OF PLANTATION LABOUR ACT
Subba Shri Moni Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

to the reply to Unstarred Question No. 1898 given on December 15, 2003 and state:

- (a) the progress since made in providing employment to 678 workers of Pathini Tea Estate in consultation with the Tea Trading Corporation of India;
- (b) the steps taken by the Government to provide suitable jobs to them
- (c) whether the issue of non-implementation of Plantation Labour Act, 1951 and related laws were raised by the Assam Tea Tribe Students Association; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

- (a) to (d): The information is being collected and will be laid on the Table on the House.